## Bill No. 6 of 1998 THE APPROPRIATION (NO. 2) BILL 1998 \*



to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the National Capital Territory of Delhi for the Services in respect of the financial year 1998-99.

Be it enacted by the Legislative Assembly of the National Capital Territory of Delhi in the Forty-Ninth Year of the Republic of India as follows:-

Short Title. 1. (1) This act may be called the Appropriation (No. 2) Act, 1998.

Issue of 2. From and out of the Consolidated Fund of the National Rs.5953,97,00,000/= from Capital Territory of Delhi, there may be paid and applied and out of the Consolidated sums not exceeding those specified in column (5) of the Fund of the National Schedule amounting in the aggregate to the sum of Rupees Capital Territory of five thousand nine hundred fifty three crores and ninety Delhi for the financial seven lakhs towards defraying the several charges which will year 1998-99 in respect of the services specified in column (2) of the Schedule.

Appropriation 3. The sums authorised to be paid and applied from and out of expressed in the Schedule in relation to the said period.

the Consolidated Fund of the National Capital Territory of

Delhi by this Act, shall be appropriated for the services and

*	i)	Introduced on	30-3-1998
	ii)	Passed on	30-3-1998
	iii)	Assented to on	31-3-1998
	iv)	Published in the	
		Gazette on	31-3-1998

THE SCHEDULE (See Section 2 and 3)

(Rs. in Thousands)

Dema	nd	SUMS NOT EXCEEDING					
DEM. No.		SERVICES AND PURPOSES			Charged on the Consol- idated Fund	Total	
(1)	(2)		(3)		(4)	(5	
1	Legislative Assembly	Revenue 3	4300	1400	35700		
2	General Administration	Revenue 22	20311	18889	293200		
3	Administration of						
	Justice	Revenue	724000	1675	00	891500	
4	Finance	Revenue	537113			537113	
5	Police	Revenue	562985	51	15	563500	
		Capital	150000		•••	150000	
6	Education	Revenue	8472821	120	0	8474021	
7	Medical and Public	Capital	13500	0		13500	
	Health	Revenue	3565071	5	50	3565121	
		Capital					
8	Social Welfare	Revenue	1346149	-		1346149	
		Capital	4164200			4164200	
9	Industries	Revenue	451278	200	0	453278	
		Capital	148950			148950	
10	Development	Revenue	1382198	800		1382998	
		Capital	1059690	55	00	1065190	
11	<b>Local Self Govt. and</b>						
	Public Works Department	Revenue	9411033			9411033	
		Capital	21676447	7500	000 22	2426447	
	Public Debt.	Revenue	-	4304300	4304300	0	
12	Loans	Capital	67500	-	· <b>-</b>	67500	
13	Pensions	Revenue	300000	-	_	00000	
	TOTAL		54287546	5252	154	59539700	